

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **31.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : CP/581/2017  
NAME OF PETITIONER : General Timbers  
NAME OF RESPONDENT : Karismaa Foundations Pvt Ltd  
SECTION : Sec 9 of IBC 2016  
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**ORDER**

Mr. Praveen Srinivasan, Advocate for the Operational Creditor is present through Video Conferencing Platform.

Let notice of restoration of the Petition be duly communicated to the Corporate Debtor by the Operational Creditor within a period of seven (7) days from today.

At this stage, Mr. Narasimha Varman, Advocate for the Corporate Debtor makes his presence and seeks some time to furnish a schedule of payment to enable the Corporate Debtor to settle the dues amicably with the Operational Creditor.

In view of the said representation, this matter stands adjourned to **22.04.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)